

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 12.03.2020**

**NOTICE**

**Take notice that the following matter adjourned on 27.01.2020 in Court- III due to non-availability of the Bench. The next date of hearing is 17.03.2020**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 845 of 2019	Suman Kumar Sharma. Vs. Central Railside Warehouse Company Ltd.	Varun Singh	Saurav Agrawal

**Copy to: -**

- 1. Notice Board**
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**By Order**

**-sd/-  
Registrar**